

## IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-BA-58-2020

**Mohd. Khalid Bapari,  
presently lodged in  
Central Jail, Colvale**

..... **Applicant**

**V e r s u s**

**State of Goa and anr.**

..... **Respondent**

Adv. Kautuk Raikar for the Applicant.

Mr. Pravin Faldessai, Addl. Public Prosecutor for the Respondent/State.

**CORAM: DAMA SESHADRI NAIDU, J.**

**DATE: 21st October, 2020.**

**ORDER:**

The learned Additional Public Prosecutor seeks one week's time to file reply

2. Stand over to 4/11/2020.

**DAMA SESHADRI NAIDU, J.**

**AP/-**